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Commission effected certain changes in the rules at the eleventh hour without the conser t of Parliament. They are matters of j reat importance because the whole fabn C of democracy depends upon the elect on rules. So I would suggest that whatever amendments have been effected, they may be circulated to Me nbers so that they can consider them

SHR1 OM MEHTA: They must have been pu lished in the Gazette and copies w mid be there in the Library.

SHRI MAHAVIR TYAGI : They must be circulated to the Members.

MR. DEPI (TY CHAIRMAN: Three question have been raised. So far as the que tion of the Contempt ot Courts Bill is concerned, Mr. Om Mehta has assu ed the House that they will bring the Bill before the House during the ne t session. There will be no difficult},

So far as M \ Rajnarain's conduct and behaviour during the President's Address are concerned, all points of view have been expressed. And as pointed out by Mr. Bhupesh Gupta, Mr. Rajnarain himself wants a discussion. And wh le admitting that particular motion, all the aspects were considered by he Chairman and he thought that th motion was all right. He has admittei that particular motion also and it wil be considered by the House on the 7ih. Therefore when that motion is considered by the House, hon. Members will be at liberty to express their vi rws on that question.

So far as th:; question of the election rules is c nncerned, we will see what can be di ne, whether it will be possible to giv as many copies as possible ...

SHRI MAH WAIR TYAGI : We want copies of j.mendments..

MR. DEPLTY CHAIRMAN: Gazette Notifications publishing the

rules are placed in the Library for reference, I think.

SHRI MAHAVIR TYAGI: It is not an ordinary matter. Whatever changes have been effected in the old, recognised rules, those amendments only may be circulated

SHRI DAHYABHA1 V. PATEL: It is for this reason that I deliberately used the expression that "These are days of smuggled ballot papers and smuggled rules."

## MR. DEPUTY CHAIRMAN:

We will try to get as many copies as possible from the Ministry and give them to the Members who are interested in them. We will be distributing the copies and I think we are considering this particular matter about changing the rules on Monday. Therefore...

SHRI MAHAVIR TYAGI: Sir, on Monday we cannot. It is an important matter. Sir, I want, to know the exact words because at the eleventh hour before counting it was notified that all the ballot papers will be mixed up together...

## MR. DEPUTY CHAIRMAN:

Tyagiji, that is all right. We will try to circulate that copy. We will give a copy to the Members who are interested in the rules because we are not in a position to get a large number of copies. We will try to supply these copies to the Members before Monday, and that matter can be considered in the House on Tuesday or Wednesday.

## PROCLAMATION UNDER ARTICLE 356 OF THE CONSTITUTION

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONAL (SHRI RAM N1 WAS MIRDHA): Sir, I bee to lav on the Tahle under Hsu\*\*"

[ Shri Ram Niwas Mirdha ]

Re propaganda against

(3) of article 356 of the Constitution, a copy (in English and Hindi) of the Proclamation (G.S.R. No. 493) issued by the President on April 2, 1971. revoking the Proclamation issued on March 19, 1970, under the said article, in relation to the State of West Bengal.

MR. DEPUTY CHAIRMAN: The House stands adjourned till 2.30 p. m.

> The House then adjourned for lunch at twenty one minutes past one of the clock.

The House reassembled after lunch at half past two of the clock, Mr. DEPUTY CHAIRMAN in the Chair.

## REFERENCE TO PROPAGANDA AGAINST INDIA BY RADIO **PAKISTAN**

SHRI A. P. CHATTERJEE (West Bengal) : Sir, I have an important thing to mention to you and to this House. At 11-40 today we understand that there was a broadcast from Radio Pakistan at Lahore that the Indian Government is sending arms, ammunition, etc., to Sheikh Mujibur Rehman and his supporters and volunteers in East Bengal and it was said over that Radio that this news has been sent to them by a correspondent of the Columbia Broadcasting Corporation. Now, I want the hon. Minister to tell us how this Columbia Broadcasting Corporation could send this news mischievously to Pakistan and why could this news not be monitored. That is number one. Secondly, who is this correspondent who is giving this slanderous report against the Indian Government and sending it abroad? Thirdly, is the Indian Government keeping a watch over all the foreign correspondents in Delhi who are sending out news and are their despatches being monitored or not? Fourthly, if the Indian Government catches hold of this particular correspondent of the Colubmia Broadcasting Cor;-oration, what steps does

the Government propose to take against him? Will the Government expel him from India

THE. MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): Sir, I can assure Mr. Cha-tterjee that this news is mischievous and the Government of India is not sending any arms to East Pakistan. About the other things we will make enquiries and inform him about the position.

MR. DEPUTY CHAIRMAN: All right. Now, Mr. Bhola Prasad.

श्री राजनारायण (उत्तर प्रदेश) : श्रीमन्, इस सम्बन्ध में मैं कुछ भी निवेदन करना चाहता हं। हमारे मित्र श्री चटर्जी ने जिस विषय की ओर आपका ध्यान आर्काघत किया, तत्काल बिना सोचे सम्बो ओम मेहता जी ने उत्तर दे दिया। मेरी समझ में उनकी बात आ नहीं रही है। मैं उन लोगों में हं, जो डंके की चींट पर कहते हैं कि भारत सरकार को मजीवर रहमान की हथियारों से मदद करनी चाहिये।

श्री उपसभापति : इसके ऊपर बहस मत कीजिये ।

श्री राजनारायण: मैं उन लोगों में हं जो डंके की चोंट पर कहते हैं कि जो हमारा हिस्सा पाकिस्तान ने दवा रखा है, वहां हमारी सेना जानी चाहिये ...

श्री उपसभापति : सारी बातें अभी यहाँ कहने की जरूरत नहीं है।

श्री राजनारायण : श्रीमन्, आज ही तो हमारा प्रदर्शन हुआ है और हमने मेमोरेंडम श्रीमान को दिया है और लोक सभा के अध्यक्ष को दिया है। हमने यह कहा है कि हमें बंगला देश की भौतिक, नैतिक और हथियारी मदद करनी चाहिये।

श्री उपसभापति : ठीक है, अब आप बैठिये ।

श्री राजनारायण : पाकिस्तान ने जो हमारा हिस्सा दवा रखा है, वह हम ...